List of secured financial creditors

(Amount in INR)

			Details of	claim received			Details of clai	im admitted							(Ai	
Sl. No.	Name of creditor	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if
1	State Bank of India	FC 1	29-Aug-19	16807,22,786	16807,22,786	Working Capital Facility	16807,22,786	Yes	Note 1	16807,22,786	18.30	0.00	0.00	0.00	0.00	,
2	Punjab National Bank, Asset Recovery Management Branch	FC 2	09-Sep-19	15697,97,848	15697,97,848	Working Capital Facility	15697,97,848	Yes	Note 1	15697,97,848	17.09	0.00	0.00	0.00	0.00	
3	Bank of India, SEEPZ MCB Branch	FC 3	28-Aug-19	8518,50,011	8518,50,011	Working Capital Facility	8518,50,011	Yes	Note 1	8518,50,011	9.27	0.00	0.00	0.00	0.00)
4	Union Bank of India	FC 4	26-Aug-19	8318,72,401	8318,72,401	Working Capital Facility	8318,72,401	Yes	Note 1	8318,72,401	9.06	0.00	0.00	0.00	0.00	
5	Corporation Bank	FC 5	26-Aug-19	7361,35,553	7361,35,553	Working Capital Facility	7361,35,553	Yes	Note 1	7361,35,553	8.01	0.00	0.00	0.00	0.00	
6	Canara Bank	FC 6	23-Aug-19	7144,97,003	7144,97,003	Working Capital Facility	7144,97,003	Yes	Note 1	7144,97,003	7.78	0.00	0.00	0.00	0.00	1
7	Bank of Baroda(E- Vijaya Bank)	FC 7	29-Aug-19	7132,94,603	7132,94,603	Working Capital Facility	7132,94,603	Yes	Note 1	7132,94,603	7.77	0.00	0.00	0.00	0.00	
8	Export-Import Bank of India	FC 8	27-Aug-19	6081,15,746		Working Capital Facility	6081,15,746	Yes	Note 1	6081,15,746	6.62	0.00	0.00	0.00	0.00	
9	Axis Bank Limited	FC 9	29-Aug-19	6025,63,653	6025,63,653	Working Capital Facility	6025,63,653	Yes	Note 1	6025,63,653	6.56	0.00	0.00	0.00	0.00	
10	Central Bank of India	FC 10	29-Aug-19	5931,95,886	5931,95,886	Working Capital Facility	5931,95,886	Yes	Note 1	5931,95,886	6.46	0.00	0.00	0.00	0.00	
11	IDBI Bank Limited	FC 11	27-Aug-19	2824,74,247	2824,74,247	Working Capital Facility	2824,74,247	Yes	Note 1	2824,74,247	3.08	0.00	0.00	0.00	0.00	
	TOTAL			91845,19,737	91845,19,737		91845,19,737			91845,19,737	100	0.00	0.00	0.00	0.00	

Note 1: Details of Security Interest are annexed herewith

Tara Jewels Limited - In Liquidation Security Interest Details

Sr. No.	Name of the Financial Creditor	Security Details
1.	 a. State Bank of India b. Punjab National Bank c. Union Bank of India d. Bank of India e. Axis Bank Limited f. IDBI Bank Limited g. Export Import Bank of India h. Central Bank of India i. Corporation Bank j. Vijaya Bank k. Canara Bank 	A. Primary Security: First Paripassu charge in favour of the said Banks by way of hypothecation of the Borrower's Current Assets, including, but not limited to, the stocks of raw materials, semifinished and finished goods, stores and spares (consumable stores and spaces), bills receivable and book debts and all other movables of the Borrower, both present and future.
		B. Collateral Security:
		First Paripassu charge in favour of the said Banks by way of: 1. Registered mortgage of Building (super structure only) with a built-up area of 28,665 sq. ft. (building area 40,768 sq. ft.) at Plot No. 29(P) and 30(P), sub plot A in SEEPZ SEZ, Marol Industrial Area, Andheri (East), Mumbai – 400096 owned by the Borrower;
		2. Hypothecation of the Plant & Machinery and other movable fixed assets of the Borrower including the fixed assets pertaining to its retail activity;
		3. Registered mortgage of Land and Building with built up area of 18,605 sq. ft. at Plot No. 122, CTS No. 168(part) and 169(part) of village Kondivita, Andheri MIDC, Andheri (East), Mumbai – 400093 owned by the Borrower;
		4. Mortgage of two flats bearing nos. 2006 (built up area 510 sq. ft.) and 2007 (built

Sr. No.	Name of the Financial Creditor	Security Details
1100		up area 717 sq. ft.) at Royal Palms, 20 th floor, D wing, Aarey Milk Colony, Goregaon (East), Mumbai owned by the Borrower;
		5. Registered mortgage of Factory premises being Unit No. GJ-7 with Area of 6,779 sq. ft. at 1 st floor in the building know as SDF VII at Plot No. F-1, SEEPZ, Andheri (East), Mumbai – 400096 owned by the Borrower;
		6. Registered mortgage of basement No. B-7/2 admeasuring 3,024 sq. ft. in the building known as SDF-VII at Plot No. F-1, SEEPZ, Andheri (East), Mumbai – 400096 owned by the Borrower;
		7. Registered mortgage of basement No. B-08 admeasuring 1,560 sq. ft. in the building known as SDF-VII at Plot No. F-1, SEEPZ, Andheri (East), Mumbai – 400096 owned by the Borrower;
		8. Registered mortgage of Flat No. 401 in the building known as Pushpanjali Apartment at Old Prabhadevi Road, Prabhaevi, Mumbai in the name of Divya Real Estate Pvt, Ltd.;
		9. Registered mortgage of Flat No. 502 with built up area of 700 sq. ft. in the building known as Pushpanjali Apartment at Old Prabhadevi Road, Prabhaevi, Mumbai in the name of Divya Real Estate Pvt, Ltd.;
		10. Cash Collaterals of Rs. 31.34 Crores by way of lien of SBI Consortium on the Time Deposit Receipts (TDRs) placed/to

Sr. No.	Name of the Financial Creditor	Security Details
		be placed with Consortium Member Banks in the name of the Borrower and the Guarantor viz. Mr. Rajeev Seth aggregating to Rs. 31.34 Crores.
		11. Registered Mortgage of Residential Flat No. 3A, 3 rd floor, A wing admeasuring 1,966 sq. ft. built up area, Mazda Mansion CHSL, 65/67, Bhulabhai Desai Road, Breach Candy, Mumbai – 400026, owned by the Borrower;
		12. Registered mortgage of Unit No. 1104, 11 th floor, 'A wing', "The Capital", Plot No. C-70, 'G' Block, Bandra Kurla Complex, Mumbai – 400051, owned by the Borrower;
		13. Registered mortgage of Flat No. 1904, D wing at "Raheja Vistas", off Chandivali, Farm Road Tungwa, Andheri (E), Mumbai – 400055 owned by the Borrower;
		14. Registered mortgage of Flat No. 601, G wing at "Raheja Vistas", off Chandivali, Farm Road Tungwa, Andheri (E), Mumbai – 400055 owned by the Borrower;
		15. Registered mortgage of Flat No. 303, H wing at "Raheja Vistas", off Chandivali, Farm Road Tungwa, Andheri (E), Mumbai – 400055 owned by the Borrower; and
		16. Registered mortgage of Flat No. 3502, B wing, "Vivarea", Jacob circle, Mahalaxmi (East), Anandrao Nair

Sr. No.	Name of the Financial Creditor	Security Details
		Rd.,Mumbai – 400011 owned by the Borrower.
		C. Guarantee:
		 An irrevocable and unconditional, Personal Guarantee in the favour of the above mentioned banks from Mr. Rajeev Seth Corporate Guarantee in the favour of the above mentioned banks from: a. Divya Real Estate Private Limited b. Fabrikant Tara International LLC. An irrevocable and unconditional Corporate Guarantee executed by Tara (Hong Kong) Limited in the favour of the above mentioned banks. (As per the Deed of Corporate Guarantee dated September 09, 2015).
2.	Punjab National Bank	Outside Consortium
		Collateral Security: 40,12,196 number of shares of the company (TARA JEWELS LIMITED) Pledged by Mr. Rajeev Sheth & Mrs. Poornima Rajeev Sheth.
3.	Punjab National Bank International Limited	a. First Pari Passu charge with Bank of India (Hong Kong Branch) over stocks of raw materials, stocks in process and finished goods comprising rough, cut, polished diamonds, gold and platinum jwellery, receivables and other current assets of the Tara (Hong Kong) Limited including old, obsolete, un-saleable, substandard, second quality, unpaid stocks (including stocks received under LC) and any debtors outstanding irrespective of age of such debt.
		b. First charge on insurance receipts of claims from insurance policies acquired by the borrower and the obligor companies for insuring any of the assets hypothecated

Sr. No.	Name of the Financial Creditor	Security Details
		pursuant to this agreement.
		c. Corporate Guarantee of Tara Jewels Limited.
		d. Personal Guarantee of Mr. Rajeev Sheth.
4.	Bank of India – Honk Kong Branch	a. Corporate Guarantee of Tara Jewels Limited.
		b. Personal Guarantee of Mr. Rajeev Sheth.